

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Peti ti o n (s) for Speci al Leav e to Appe al (Civil) No(s) . 1 1 0 5 1 / 2 0 0 6

(F r o m the judge m e n t and order dated 21/0 2/2 0 0 6 in WA No. 14 2 2/ 2 0 0 4
of The HIGH COU R T OF K E R A L A AT E R N A K U L A M)

THE N E W B U S S T A N D S H O P O W N E R S A S S N .

Peti ti o n e r (s)

V E R S U S

COR P O R A T I O N O F K O Z H I K O D E & A N R

Respo n d e n t (s)

(Wit h appl n (s) for directi o n s and praye r for interi m relief and
office repo r t) (Fo r Fin al Dispo s a l)

Date: 24/0 7/2 0 0 9 Thi s Peti ti o n w a s called on for heari n g toda y.

COR AM :

HON' B L E MR. J U S T I C E M A R K A N D E Y K A T J U
HON' B L E MR. J U S T I C E A S O K K U M A R G A N G U L Y

For Peti ti o n e r (s)

Mr. Anoop G. Choud h a r y , Sr. Adv.
Mr. K. Vija y a n , Adv.
Mr. Ajit Pud u s s e r y , A d v .

For Respo n d e n t (s)

Mr. K. Rad h a d h a k r i s h n a n , Sr. Adv.
Mr. B.B. Sing h, A d v .

Mr. P.V. Dines h, Adv. (N P)

UPO N heari n g counsel the Cour t made the follo w i n g
O R D E R

List this mat t e r on Tuesd a y , the 25t h Aug u s t , 20 0 9 .

(Aj a y Kr. J ai n)
ij a)
t Maste r
Cou r t Maste r

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Cour